

Name of the Corporate Debtor: DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED; Date of Commencement of CIRP: 28-10-2022; List of Creditors as on: 22-09-2023; Name of IP: Mr. Santanu Brahma; Process Number: 1; Last 5 digit of registration number: 12251

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	-10	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2231147860	4	2231147860	97.83	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1589781751	0	0	0.00	0	0	1589781751	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	9	2916705	9	1245671	0.05	0	1671034	0	Annexure 6
7	Operational creditors (Government Dues)	3	202258761	3	45021489	1.97	0	0	157237272	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	13231476	8	3191510	0.14	0	716834	9323132	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		31	4039336553	24	2280606530	100.00	0	2387868	1756342155	